

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006910/2022	MADHUSUDAN GOUDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LANJIGARH /34 /2022 () //
2	BLAPL/0006911/2022	MIRZA GORAUDINA BAIG VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	MARINE PS AT PARADIP /4 /2021 () //
3	BLAPL/0006912/2022	MUNA BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /50 /2022 () //
4	BLAPL/0006913/2022	ASHISH KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /53 /2022 () //
5	BLAPL/0006914/2022	SIMANCHAL BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /234 /2020 () //
6	BLAPL/0006915/2022	K. RABINDRA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /548 /2021 () //
7	BLAPL/0006916/2022	SANTOSH DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
8	BLAPL/0006917/2022	MD. JABAR @ MD. KALIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /282 /2021 () //
9	BLAPL/0006918/2022	AVI @ AVINNA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TIGIRIA /135 /2022 () //
10	BLAPL/0006919/2022	SAROJ KUMAR PRUSTY VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MANGALA BAG /297 /2020 () //
11	BLAPL/0006920/2022	VUNGARALA RAMESH VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	PHULBANI SADAR /102 /2022 () //

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12	BLAPL/0006921/2022	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TOMANDO /133 /2020 () //
13	BLAPL/0006922/2022	SAROJ KUMAR PRUSTY VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	LALBAG /294 /2020 () //
14	BLAPL/0006923/2022	SANTOSH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /74 /2022 () //
15	BLAPL/0006924/2022	SARFARAZ @ SARFAAZ KHAN VS STATE OF ODISHA	IQBAL SHABIYA VS	MAHILA (BERHAMPUR) /111 /2022 () //
16	BLAPL/0006925/2022	NIKHILANANDA PASUPALAK VS STATE OF ODISHA	M.M.SWAIN VS	EOW,BHUBANESWAR /14 /2016 () //
17	BLAPL/0006926/2022	PRATAP KANHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	PHIRINGIA /117 /2021 () //
18	BLAPL/0006927/2022	CHHITA MAHARANA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
19	BLAPL/0006928/2022	RAKESH MOHAPATRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
20	BLAPL/0006929/2022	PURNA CH. BEHERA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KUMBHARAPARA /1 /2022 () //
21	BLAPL/0006930/2022	PRAVAT KUMAR ROUT VS STATE OF ODISHA(VIG.)	SOURA CHANDRA MOHAPATRA VS	CUTTACK VIGILANCE /39 /2022 () //
22	BLAPL/0006931/2022	SUBASH RAIKA VS STATE OF ODISHA	RAJIB RATH VS	DIGAPAHANDI /2 /2022 () //
23	BLAPL/0006932/2022	BIJENDRA KUMAR MUKHI	BIDYALOK MOHAPATRA	BARIPADA TOWN /736 /2021

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		VS	VS	()
24	BLAPL/0006933/2022	STATE OF ODISHA MANAS NAYAK	PRAMOD KUMAR JENA	// SAHADEV KHUNTA /50 /2022
		VS	VS	()
25	BLAPL/0006934/2022	STATE OF ODISHA RILU SAHU	AKSHAYA KUMAR SAHOO	// DEOGARH /106 /2022
		VS	VS	()
26	BLAPL/0006935/2022	STATE OF ODISHA SOURAV SANKET PARIDA	NIRANJAN LENKA	// SULIAPADA /54 /2020
		VS	VS	()
27	BLAPL/0006936/2022	STATE OF ODISHA MUNA KUMAR	JAYANTA KUMAR MAJHI	// / /0
		VS	VS	()
28	BLAPL/0006937/2022	STATE OF ODISHA RAJA MALLICK	RANJIT MOHANTY	// BALLIGUDA /273 /2021
		VS	VS	()
29	BLAPL/0006938/2022	STATE OF ODISHA KISHORE GOLARI	PRASANTA KUMAR NANDA	// ORKEL /99 /2022
		VS	VS	()
30	BLAPL/0006939/2022	STATE OF ODISHA LAXMI SAHU	JYOTIRMAYA SAHOO	// DIGAPAHANDI /202 /2022
		VS	VS	()
31	BLAPL/0006940/2022	STATE OF ODISHA SHIDHAR@ SHRIDHAR SAHOO	LALITENDU BHUYAN	// ANANDAPUR /30 /2022
		VS	VS	()
32	BLAPL/0006941/2022	STATE OF ODISHA SHILPI ACHAREE @ SONAR	PRASANTA KUMAR SAHOO	// JEYPORE SADAR /139 /2020
		VS	VS	()
33	BLAPL/0006942/2022	STATE OF ODISHA MOHAN CHARAN JENA	KULDEEP MOHANTY	// BALASORE SADAR /154 /2022
		VS	VS	()
34	BLAPL/0006943/2022	STATE OF ODISHA BABU @ BIPINI BIHARI SAHOO	JATESWAR NAYAK	// MARSHAGHAI /64 /2022
		VS	VS	()

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35	BLAPL/0006944/2022	STATE OF ODISHA SONU @ RASHMI RANJAN SAHU VS	RABINDRA KUMAR SAHOO VS	// MOHANA /238 /2021 ()
36	BLAPL/0006945/2022	STATE OF ODISHA KAMAL @ KOMAL SONAR VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /139 /2020 ()
37	BLAPL/0006946/2022	STATE OF ODISHA SHYAMA RATEI VS	PRASHANTA KUMAR NAYAK VS	// MURIBAHAL /209 /2020 ()
38	BLAPL/0006947/2022	STATE OF ODISHA RUSAVA NAIK VS	SUSIL KUMAR PATNAIK VS	// CHHENDIPADA /512 /2020 ()
39	BLAPL/0006948/2022	STATE OF ODISHA RAJA @ PRABHUPRASAD MALLIA VS	RAMANIKANTA PATTANAIAK VS	// AIR FIELD P.S. /1 /2022 ()
40	BLAPL/0006949/2022	STATE OF ODISHA SAMBHU THAKUR @ SAMBHU @ SANTOSH THAKUR VS	RAJENDRA NARAYAN ROUT VS	// DHANUPALI /192 /2022 ()
41	BLAPL/0006950/2022	STATE OF ODISHA AMULYA MALLIK @ MANA VS	SATYABRATA DASH VS	// JENAPUR /107 /2021 ()
42	BLAPL/0006951/2022	STATE OF ODISHA SATYAJIT BEHERA @ SIPU VS	KALPATARU KHUNTIA VS	// PIRAHAT P.S /63 /2022 ()
43	BLAPL/0006952/2022	STATE OF ODISHA HEMANTA RANBIDA @ HEMANTA @ THIPE RANBIDA VS	RAJENDRA NARAYAN ROUT VS	// DHANUPALI /192 /2022 ()
44	BLAPL/0006953/2022	STATE OF ODISHA GURUCHARAN SAHU VS	GOKULANANDA SAHU VS	// DEOGARH /9 /2020 ()
45	BLAPL/0006954/2022	STATE OF ODISHA PRAKASH KUMAR SWAIN VS	ASIT KUMAR JENA VS	// PHIRINGIA /84 /2019 ()
		STATE OF ODISHA		//

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46	BLAPL/0006955/2022	HEMANTA PILA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BALIAPAL /31 /2018 () //
47	BLAPL/0006956/2022	BRUDI @ MOHAN BISIKA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDRAPUR /3 /2011 () //
48	BLAPL/0006957/2022	KANHA @ SUJIT PANDA VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 () //
49	BLAPL/0006958/2022	SANJAY DAS VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	ERASAMA /310 /2021 () //
50	BLAPL/0006959/2022	ASHOK MAJHI VS STATE OF ODISHA	BALARAM NAYAK VS	MOHANA /71 /2022 () //
51	BLAPL/0006960/2022	CHITTARANJAN NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	NANDAPUR /51 /2020 () //
52	CMAPL/0000294/2022	M/S.TRL KROSAKI REFRACTORIES LIMITED VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
53	CMAPL/0000295/2022	DIBYAJYOTI AMAN VS LAND REFORMS AND SETTLEMENT COMMNR.,ODISHA	ADV. VS	// () //
54	CMAPL/0000296/2022	RAMESH CHANDRA HATI VS PRESIDING OFFICER,INDUSTRIAL TRIBUNAL,BBSR	ADV. VS	// () //
55	CMP/0000645/2022	AJIT KU MOHAPATRA VS NITYANANDA MOHAPATRA	PRAFULLA CHANDRA ACHARYA VS	// () //
56	CMP/0000646/2022	PRATAP KUMAR SAHU VS NABA KISHORE SAHU	AJIT KUMAR PANDA VS	// () //
57	CMP/0000647/2022	GOURANGA SAHOO	BRAHMA NANDA TRIPATHY	//

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		VS	VS	0
58	CMP/0000648/2022	HADUBANDHU SAHOO		//
		NABAKISHORE PRUSETH	BYOMOKESH SAHOO	//
		VS	VS	0
59	CONTC/0004627/2022	NITYANANDA PRUSETH		//
		SUNITA KUMARI HOTTA	ADV	//
		VS	VS	0
60	CONTC/0004628/2022	BHASKAR SHARMA,SECY., WOMEN AND CHILD DEVLOPMENT DEPT.		//
		BINAY CHANDRA MAHAPATRA	ADV	//
		VS	VS	0
61	CONTC/0004629/2022	BISHNUPADA SETHI, I.A.S.		//
		AKSHAYA KUMAR MOHANTY	ADV	//
		VS	VS	0
62	CONTC/0004630/2022	VIR BIKRAM JADAV, I.A.S.		//
		AKSHAYA KUMAR PANDA	ADV	//
		VS	VS	0
63	CONTC/0004631/2022	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.		//
		BICHITRANANDA PATRA	ADV	//
		VS	VS	0
64	CONTC/0004632/2022	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.		//
		TAPAN KUMAR ROUT	RAJJEET ROY	//
		VS	VS	0
65	CONTC/0004633/2022	SURESH CHANDRA MAHAPATRA, I.A.S.		//
		SUSHREE MISHRA	ADV	//
		VS	VS	0
66	CONTC/0004634/2022	SATYA RANJAN SAHU, DIRECTOR SECONDARY EDU.		//
		HADIBANDHU BISWAL	ADV	//
		VS	VS	0
67	CONTC/0004635/2022	HADIBANDHU BEHERA, CHIEF ENGINEER, RURAL WATER SUPPLY AND SANITATION		//
		BIMBADHAR MALLICK	ADV	//
		VS	VS	0
68	CONTC/0004636/2022	DR. PRADEEP KUMAR PATRO, C.D.M.O, GAJAPATI		//
		HEMENDRA MOHANTA	ADV	//
		VS	VS	0

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69	CONTC/0004637/2022	ANU GARG, I.A.S. PRABHAT KUMAR BEHERA VS	AVIJIT MISHRA VS	// // 0
70	CONTC/0004638/2022	LT.COL. SIBA KUMAR MISHRA, OFFICER COMMANDING, 1 NIRMALA KUMARI SWAIN VS	ADV VS	// // 0
71	CONTC/0004639/2022	NAMITA BARIK, TAHASILDAR, DERABIS, KENDRAPARA ALEKH NAYAK VS	ADV VS	// // 0
72	CONTC/0004640/2022	SAMBIT KUMAR GADANAYAK, TAHASILDAR, CUTTACK SNEHAMAYEE KISSAN VS	ADV. VS	// // 0
73	CONTC/0004641/2022	SANJAY KUMAR ,IAS RAMAKANTA MALLICK VS	PABITRA KUMAR NAYAK VS	// // 0
74	CONTC/0004642/2022	SASWAT MISHRA, IAS BIDHUPRAVA RATH VS	ADV VS	// // 0
75	CONTC/0004643/2022	ANU GARG, I.A.S. KALPANA MOHAPATRA VS	ADV VS	// // 0
76	CONTC/0004644/2022	AMRIT RUTURAJ, I.A.S. CHATRUBHUJA PANDA VS	ADV. VS	// // 0
77	CONTC/0004645/2022	BABUL PAREI, TAHASILDAR, GHASIPURA PURNA CHANDRA MISHRA VS	ADV VS	// // 0
78	CONTC/0004646/2022	G.MATHI VATHANAN, I.A.S. PRATAP CHANDRA PANDA VS	ADV VS	// // 0
79	CONTC/0004647/2022	BISHNUPADA SETHI, I.A.S. MAMATA NAG VS	ADV VS	// // 0
		S.PRAVEEN KUMAR, I.G. OF POLICE, CUTTACK		//

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80	CONTC/0004648/2022	RABINDRA KUMAR SAHOO VS DILLIP KUMAR SETHY, O.A.S., TAHASILDAR, PATTAMUNDAI	MAHESWAR MOHANTY VS	// ()
81	CONTC/0004649/2022	ANIL KUMAR DORA VS BRUNDBABAN SATAPATHY, DIRECTOR, ELEMENTARY EDU.	ADV VS	// ()
82	CONTC/0004650/2022	GANESH PRASAD PANDA VS BISHNUPADA SETHI, IAS	ADV. VS	// ()
83	CONTC/0004651/2022	ANJALI DASH GOSWAMI VS BIJAYA KUMAR MISHRA, ENGNR., IN CHIEF W.R DEPT.	ADV VS	// ()
84	CONTC/0004652/2022	BIPIN PRADHAN VS BASABTA SEN, B.M CUM COLLECTION MANAGER, MANAPPURAM FINANCE L.TD.	ADV VS	// ()
85	CRLA/0000575/2022	RAMANDORA SANTOSH KUMAR @ R. SANTOSH KUMAR VS STATE OF ODISHA	MAKUNA KUMAR MISHRA VS	K.SINGHPUR /17 /2019 ()
86	CRLA/0000576/2022	K. BALAJI ACHARI @ ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /71 /2015 ()
87	CRLA/0000577/2022	BUDHIA @ TRILOCHAN NAIK @ NAHAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARANAKUL /71 /2016 ()
88	CRLMA/0000171/2022	T. SRIHARI REDDY VS STATE OF ODISHA	ADV. VS	KABISURYANAGAR (KODALA) /256 /2019 ()
89	CRLMA/0000172/2022	RABI KHILLA VS STATE OF ODISHA	ADV. VS	ORKEL /209 /2019 ()
90	CRLMA/0000173/2022	KALYANI MOHANTY VS STATE OF ODISHA	ADV. VS	SUKINDA /193 /2020 ()
91	CRLMC/0001983/2022	NIMAI CHARAN BISWAL	BHABANI SHANKAR DASPARIDA	COLLIERY /354 /2021

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		VS	VS	()
92	CRLMC/0001984/2022	STATE OF ODISHA HAPUS@HAKIM KHAN	NARENDRA KUMAR LENKA	// BOLAGARH P.S. /108 /2021
		VS	VS	()
93	CRLMC/0001985/2022	STATE OF ODISHA SUBASH SINGH	DAYANANDA MOHAPATRA	// MANGALA BAG /98 /2010
		VS	VS	()
94	CRLMC/0001986/2022	STATE OF ODISHA SUBASH SINGH	DAYANANDA MOHAPATRA	// MANGALA BAG /85 /2010
		VS	VS	()
95	CRLMC/0001987/2022	STATE OF ODISHA DHIREN KUMAR MAJHI	PARTHA SARATHI NAYAK	// CHHENDIPADA /92 /2020
		VS	VS	()
96	CRLMC/0001988/2022	STATE OF ODISHA PRAVATI SAHANI	RANJAN KUMAR BEHERA	// / /0
		VS	VS	()
97	CRLMC/0001989/2022	STATE OF ODISHA UDAYA KUMAR SAHOO	SAROJ KUMAR PADHI	// / /0
		VS	VS	()
98	CRLMC/0001990/2022	STATE OF ODISHA SOUMYA RANJAN SATAPATHY	SUJIT KUMAR SWAIN	// MAHILA P.S.(BBSR) /33 /2020
		VS	VS	()
99	CRLMC/0001991/2022	STATE OF ODISHA ANIL SIPANI	SUKUMAR DEBDAS	// PURIGHAT /139 /2019
		VS	VS	()
100	CRLMC/0001992/2022	STATE OF ODISHA BICHITRANANDA BEHERA	SUMIT SEKHAR PATTANAIK	// CHAULIAGANJA /195 /2021
		VS	VS	()
101	CRLMC/0001993/2022	STATE OF ODISHA SEBATI@SUKANTI PADIHARI@PARIHARI	DILLIP KUMAR RAY	// NAIKANI-DIHI /35 /2021
		VS	VS	()
102	CRLMC/0001994/2022	STATE OF ODISHA MALAYA KUMARI PATI	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()

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103	CRLMC/0001995/2022	STATE OF ODISHA CHANDU@CHANDRA KANTA SAHU VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /134 /2010 ()
104	CRLMC/0001996/2022	STATE OF ODISHA DIBYA RANJAN MOHANTY VS	CHHABI BEHERA VS	// JAGATSINGPUR /303 /2020 ()
105	CRLMC/0001997/2022	STATE OF ODISHA NIRANJAN PARIDA@PINTU VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /131 /2022 ()
106	CRLMC/0001998/2022	STATE OF ODISHA HADIA@RAMESH DAS VS	JAJATI KESHARI KHUNTIA VS	// BHOGRAI /48 /2013 ()
107	CRLMP/0001465/2022	STATE OF ODISHA SUBASH DASH VS	PRADEEP KUMAR PANDA VS	// / /0 ()
108	CRLMP/0001466/2022	STATE OF ODISHA TANUSHREE SAHOO VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
109	CRLMP/0001467/2022	D.G.OF POLICE,CUTTACK CHANDRA SEKHAR MISHRA VS	ABHAYA KUMAR PARIDA VS	// / /0 ()
110	CRLMP/0001468/2022	STATE OF ODISHA AJAY SINGH VS	SUBRAT KUMAR DAS VS	// / /0 ()
111	CRLMP/0001469/2022	STATE OF ODISHA JYOTI CLARA HERENJ VS	PIYUSH KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0001470/2022	STATE OF ODISHA LAXMIPRIYA DAS VS	NEPOLEON SAHANI VS	// / /0 ()
113	CRLMP/0001471/2022	STATE OF ODISHA SMRUTI PRAKASH NAYAK VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001472/2022	KALANDI JENA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	//0 0 //
115	CRLMP/0001473/2022	JAYASHREE RATH VS STATE OF ODISHA	SOUMYA MISHRA VS	//0 0 //
116	CRLREV/0000331/2022	ABHISEK ACHARYA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CAPITAL P.S. /62 /2018 0 //
117	FAO/0000288/2022	D.M./S.NEW INDIA ASSURANCE COMPANY LTD. VS KABULI PRADHAN	SAUMEDRA KUMAR GHOSE VS	// 0 //
118	FAO/0000289/2022	PRAHALAD DAS VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
119	LAA/0000032/2022	DURBAL MAJHI VS LAND ACQUISITION AND REHABILITATION OFFICER.	SURYAKANTA DASH VS	// 0 //
120	RPFAM/0000154/2022	TABASSUM PARVEEN VS ABDUL KALAM	PRASANNA KUMAR MISHRA VS	// 0 //
121	RPFAM/0000155/2022	SHANKAR MAHAPATRO VS MAMATA PATI@MOHAPATRA	TUKUNA KUMAR MISHRA VS	// 0 //
122	RPFAM/0000156/2022	RAJAT RANJAN PANDA VS LIPIKA SAHOO	SATYA RANJAN MULIA VS	// 0 //
123	RVWPET/0000164/2022	BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ODISHA VS PABITRA KUMAR SWAIN	SHARATHI JYOTI MOHANTY VS	// 0 //
124	RVWPET/0000165/2022	M/S. STEEL AUTHORITY OF INDIA L.T.D VS M/S. G.C.KANUNGO CONSTRUCTION PVT. LTD.	NIROD KUMAR SAHU VS	// 0 //
125	TRP(C)/0000259/2022	PANKAJINI BEHERA	HRUDANANDA MOHAPATRA	//

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		VS	VS	()
126	TRP(C)/0000260/2022	MANOJ KUMAR NAIK SABANA PARMIN	PRADIP KUMAR DHAL	//
		VS	VS	()
127	TRPCRL/0000054/2022	SK.MUKTAR ALI SARAT KUMAR SAHOO	PANCHANAN PANIGRAHI	//
		VS	VS	()
128	TRPCRL/0000055/2022	AMITA@AMITABALA SAHOO MANOJ KUMAR ROY	KSHIROD KUMAR PAHIL	//
		VS	VS	()
129	WA/0000967/2022	AMRITA RAY STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	()
130	WA/0000968/2022	BABITA MANJARI PRATIHARI STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, ASC	//
		VS	VS	()
131	WA/0000969/2022	DEBARAJ SAHOO STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	()
132	WA/0000970/2022	SUBRAT BARGAI STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	()
133	WA/0000971/2022	ANIL KUMAR THAPA SURESH KUMAR ROUSTRAY	AMITAV MOHANTY	//
		VS	VS	()
134	WA/0000972/2022	REGIONAL COLLEGE OF MANAGEMENT TRUST, BBSR STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	()
135	WA/0000973/2022	RANJUKTA BAG STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	()
136	WA/0000974/2022	ANIKET TAMANG STATE OF ODISHA	KARUNAKAR DAS, ASC	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0000975/2022	SIKANDAR GHASI STATE OF ODISHA VS	KARUNAKAR DAS, ASC VS	// // ()
138	WA/0000976/2022	PUKAR CHHETRY STATE OF ODISHA VS	KARUNAKAR DAS, ASC VS	// // ()
139	WP(C)/0018129/2022	SURAJ SUNA PUSPALATA MOHANTY VS	MANOJ KUMAR PANDA VS	// // ()
140	WP(C)/0018130/2022	STATE OF ODISHA BHAKTABANDHU NAYAK VS	SUDHIR KUMAR MALLICK VS	// // ()
141	WP(C)/0018132/2022	STATE OF ODISHA NABAL KISHORE SAHU VS	SUDHIR KUMAR MALLICK VS	// // ()
142	WP(C)/0018133/2022	STATE OF ODISHA BIJAY KUMAR SAHU VS	SUDHIR KUMAR MALLICK VS	// // ()
143	WP(C)/0018134/2022	STATE OF ODISHA DEBAL KISHORE SAHU VS	SUDHIR KUMAR MALLICK VS	// // ()
144	WP(C)/0018135/2022	STATE OF ODISHA KEBAL KISHORE SAHU VS	SUDHIR KUMAR MALLICK VS	// // ()
145	WP(C)/0018136/2022	STATE OF ODISHA KIRTIBIRJYA @ BHIKARI BISWAL VS	NIRANJAN MAHARANA VS	// // ()
146	WP(C)/0018137/2022	UNION OF INDIA RUDRA PRASAD SAHOO VS	SANJAY KUMAR DAS 2 VS	// // ()
147	WP(C)/0018138/2022	THE CHIEF ADMINISTRATOR, SHRI JAGANNATH TEMPLE ADMINISTRATION COMMITTEE, PURI PEGASUS ASSETS RECONSTRUCTION COMPANY PVT LTD VS	BIBHUTI KESARI BISWAL VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0018139/2022	KALPANA DEEP @ KALPANA KULA DEEP VS THE COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA	SUBHENDU KUMAR NAYAK VS	// 0 //
149	WP(C)/0018140/2022	NARAYAN CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
150	WP(C)/0018141/2022	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SURYANARAYAN SAHU VS	// 0 //
151	WP(C)/0018142/2022	SANYASI KISAN VS STATE OF ORISSA	NIRANJAN MAHARANA VS	// 0 //
152	WP(C)/0018143/2022	PANCHANAN SWAIN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
153	WP(C)/0018144/2022	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //
154	WP(C)/0018145/2022	ITISHREE MOHANTY VS STATE OF ORISSA	BIMBISAR DASH VS	// 0 //
155	WP(C)/0018146/2022	SUBHASHREE PRADHAN VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
156	WP(C)/0018147/2022	ODISHA GRAMYA BANK, MAYURBHANJ VS THE COMMNR.-CUM-PRINCIPAL SECY., R AND DM DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
157	WP(C)/0018148/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
158	WP(C)/0018149/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCH VS THE EE CUM DDO, RAIRANGPUR ELECTRIC DIVISION	AUROVINDA MOHANTY VS	// 0 //
159	WP(C)/0018150/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCH	AUROVINDA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT.		//
160	WP(C)/0018151/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0018152/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE COMMNR CUM PRINCIPAL SECY., R AND DM DEPT.		//
162	WP(C)/0018153/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR		//
163	WP(C)/0018154/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE GM-CUM-DDO, TATA IRON STEEL CO. LTD., JHADKHAND		//
164	WP(C)/0018155/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE DIRECTOR OF VETERINARY, ANIMAL AND HUSBANDRY DEPT., CUTTACK		//
165	WP(C)/0018156/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR		//
166	WP(C)/0018157/2022	NIHAR RANJAN DHADA	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0018158/2022	SARASWATI PAIK	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0018159/2022	TARA PRASAD MOHANTY	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0018160/2022	PRABHUPADA SAHOO	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0018161/2022	GANESWAR BHUYAN	BIPIN KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0018162/2022	STATE OF ODISHA MURALIDHAR BADHAI VS	BHABANI SANKAR DAS VS	// // ()
172	WP(C)/0018163/2022	STATE OF ODISHA KONCHADA PRATAP KUMAR VS	BIPIN KUMAR NAYAK VS	// // ()
173	WP(C)/0018164/2022	STATE OF ODISHA NALINIKANTA MISHRA VS	ANIL KUMAR DAS VS	// // ()
174	WP(C)/0018165/2022	STATE OF ODISHA DAVIDA RAITA VS	BIPIN KUMAR NAYAK VS	// // ()
175	WP(C)/0018166/2022	STATE OF ODISHA BISWABHUSAN NAYAK VS R.T.O., ANGUL	SITANSU MOHAN SINGH VS	// // ()
176	WP(C)/0018167/2022	SALGADIA HAPPY AND HOLY HOME SOCIETY VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// // ()
177	WP(C)/0018168/2022	JANAM SABAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
178	WP(C)/0018169/2022	SURJAN PRASAD GUPTA VS R.T.O., SUNDARGARH	SITANSU MOHAN SINGH VS	// // ()
179	WP(C)/0018170/2022	DEBARCHAN PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // ()
180	WP(C)/0018171/2022	MUKTIKANTA PRUSTY VS SUB-COLLECTOR, BALASORE	BIRAJA PRASANNA DAS VS	// // ()
181	WP(C)/0018172/2022	M/S. DUSHASAN JENA, CUTTACK VS R.T.O., BBSR	SITANSU MOHAN SINGH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018173/2022	NIRANJAN KUMAR BEHERA VS SUB-COLLECTOR, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
183	WP(C)/0018174/2022	BASUDEV MEHER VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
184	WP(C)/0018175/2022	RAGHUNATH MOHANTY VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
185	WP(C)/0018176/2022	SAILABALA MOHANTY VS STATE BANK OF INDIA, PURI	BISWAJIT MAHARANA VS	// 0 //
186	WP(C)/0018177/2022	SANKAR NARAYAN CHOUDHURY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
187	WP(C)/0018178/2022	UPENDRA KUMAR BISWAL VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
188	WP(C)/0018179/2022	PRAKASH CHANDRA PARIDA VS R.T.O., BBSR	SITANSU MOHAN SINGH VS	// 0 //
189	WP(C)/0018180/2022	CHHABINATHA PRADHAN VS THE STATE OF ODISHA	SUSAMA PRADHAN VS	// 0 //
190	WP(C)/0018181/2022	JOGENDRA SENAPATI VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
191	WP(C)/0018182/2022	PRADEEP KUMAR SATAPATHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
192	WP(C)/0018183/2022	SANKAR DAS VS THE COLLECTOR, PURI	T.PANIGRAHI VS	// 0 //
193	WP(C)/0018184/2022	KARISMA BARIK	BHUBANESWAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0018185/2022	STATE OF ODISHA BISWANATH MUKHERJEE	ARABINDA TRIPATHY	//
		VS	VS	0
195	WP(C)/0018186/2022	STATE OF ODISHA GITANJALI JENA	BHUBANESWAR DASH	//
		VS	VS	0
196	WP(C)/0018187/2022	STATE OF ODISHA ALUMINA NABANIRMANA KARMACHARI SANGHA, SODAPATNA	SRIPATRA RANJAN MOHANTY	//
		VS	VS	0
197	WP(C)/0018188/2022	UNION OF INDIA TKP PROJECT PVT. LTD.,SAMBALPUR	RAJEET ROY	//
		VS	VS	0
198	WP(C)/0018189/2022	INDUSIND BANK, PUNE TRILOCHANA DAS	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
199	WP(C)/0018190/2022	STATE OF ORISSA PURNA CHANDRA NAHAK	DURGESH NARAYAN RATH	//
		VS	VS	0
200	WP(C)/0018191/2022	STATE OF ODISHA RAJENDRA KUMAR BANARA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
201	WP(C)/0018192/2022	STATE OF ODISHA SUSANTA KUMAR SAHOO	RANJAN KUMAR BEHERA	//
		VS	VS	0
202	WP(C)/0018193/2022	SECY.,INSURANCE CREDIT CO-OP. SOCIETY LTD.,CUTTACK-1 SOVARANI DASH	KALPATARU MISHRA	//
		VS	VS	0
203	WP(C)/0018194/2022	STATE OF ORISSA SOUNDAMINI BHUYAN	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
204	WP(C)/0018195/2022	STATE OF ODISHA SRI SRI LORD PARSURAM DEV BIJE, BBSR	SUBRAT MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018196/2022	COMMNR.-CUM-PRINCIPAL SECY TO GOVT. OF ODISHA, GA DEPT SULTANA BEGUM VS STATE OF ORISSA	PANCHANAN PANIGRAHI VS	// // ()
206	WP(C)/0018197/2022	PRASANTA KUMAR PANI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()
207	WP(C)/0018198/2022	AMARENDU KAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	// ()
208	WP(C)/0018199/2022	BIMBADHAR MAHARANA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	// ()
209	WP(C)/0018200/2022	BIJOY KUMAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
210	WP(C)/0018201/2022	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// ()
211	WP(C)/0018202/2022	SUDHIR AIND VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// ()
212	WP(C)/0018203/2022	SANJEEB KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
213	WP(C)/0018204/2022	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
214	WP(C)/0018205/2022	CHITTARANJAN MOHANTY VS STATE OF ODISHA	VS	// ()
215	WP(C)/0018206/2022	M/S NARAYANI MOTORS PVT. LTD. VS STATE TRANSPORT AUTHORITY, ODISHA	AVIJIT PAL VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018207/2022	SACHITRA NANDA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
217	WP(C)/0018208/2022	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
218	WP(C)/0018209/2022	RAGHUNATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
219	WP(C)/0018210/2022	TANUSHREE MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
220	WP(C)/0018211/2022	DR. GAYATRI DEBADARSINI VS STATE OF ODISHA	MERUSAGAR SAMANTRAY VS	// 0 //
221	WP(C)/0018212/2022	GOURANGA CHANDRA JENA @ GOURANGA JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0018213/2022	SURYAMANI ROUT VS SUBHASHMITA ROUT	PRASANTA KUMAR SAHOO VS	// 0 //
223	WP(C)/0018214/2022	RAMESH KUMAR NAYAK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
224	WP(C)/0018215/2022	M/S. IRON TRIANGLE LTD., BBSR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
225	WP(C)/0018216/2022	M/S MOJAHID TRADERS VS JOINT COMMNR. OF STATE TAX, APPEAL, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
226	WP(C)/0018217/2022	RAJENDRA PRASAD MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	WP(C)/0018218/2022	SHASMITA SENAPATI	KALPATARU KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018219/2022	LALIT KUMAR BARIK	DILIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018220/2022	RAKESH KUMAR NAYAK	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0018221/2022	TAPASWINI JETHI	SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018222/2022	BASANTA KUMAR LENKA	SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018223/2022	DILLIP KUMAR MALLICK	AJODHYA RANJAN DASH	//
		VS	VS	0
		BANITA MALLICK		//
233	WP(C)/0018224/2022	MINATI MISHRA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018225/2022	REENA NAYAK	PRANAB KUMAR PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018226/2022	PARSURAM MALLIK	NARAYAN PRASAD PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018227/2022	NIRANJAN MALLIK	PRAFULLA KUMAR KAR	//
		VS	VS	0
		THE COMMNR., LR AND S, CUTTACK		//
237	WP(C)/0018228/2022	LIPSAMAYEE NAIK	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018229/2022	ROHITASWA MALI	SUBHENDU KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018230/2022	STATE OF ORISSA SABITRI PADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
240	WP(C)/0018231/2022	STATE OF ODISHA NABADURGA CONSTRUCTION PVT. LTD., MAYURBHAR	PRANBODHA CH. NAYAK VS	// // ()
241	WP(C)/0018232/2022	STATE OF ODISHA BHAGABAT NATH VS	RAJESWARI DAS VS	// // ()
242	WP(C)/0018233/2022	STATE OF ORISSA SUSAMA SAMAL VS	ALOK KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0018234/2022	STATE OF ODISHA HEMASAGAR PADHAN VS	SARITA PANDA VS	// // ()
244	WP(C)/0018235/2022	STATE OF ODISHA MADHU SUDAN JENA VS	SANJIB MOHANTY VS	// // ()
245	WP(C)/0018236/2022	STATE OF ODISHA MANAGING COMMITTEE OF NARANPUR PRIMARY SCHOOL, KALANSINGH	CHHOTAKANISINGH VS	// // ()
246	WP(C)/0018237/2022	STATE OF ODISHA MALAYA RANJAN BEHERA VS	AGASTI KANUNGO VS	// // ()
247	WP(C)/0018238/2022	STATE OF ODISHA M/S. SHAKTI BUILDERS, BBSR VS	BISWAJIT NAYAK VS	// // ()
248	WP(C)/0018239/2022	STATE OF ORISSA BIRAKISHOR MOHANTY VS	D.R.BEHERA VS	// // ()
249	WP(C)/0018240/2022	UNION OF INDIA PRADYUMNA CHANDRA PRADHAN @ PRADYUMNA PRADHAN	PRADYUMNA KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018241/2022	REB DEI VS SATYABHAMA SWAIN	DEVAVRAT DEVESH VS	// 0 //
251	WP(C)/0018242/2022	SRI RADHA GOPINATH JEW SEVA TRUST, BBSR VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
252	WP(C)/0018243/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
253	WP(C)/0018244/2022	THE M.C.,MAHAMAYA U.P. SCHOOL, CUTTACK VS STATE OF ORISSA	SOUMYA DEV RAY VS	// 0 //
254	WP(C)/0018245/2022	PADMALOCHAN PRADHAN VS RTO-CUM-TAX RECOVERY OFFICER, KEONJHAR	MANAS RANJAN KHATUA VS	// 0 //
255	WP(C)/0018246/2022	BHIMSEN MAHARANA VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// 0 //
256	WP(C)/0018247/2022	PRAFULA KUMAR DAS VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
257	WP(C)/0018248/2022	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
258	WP(C)/0018249/2022	ASHOK KUMAR SUBUDHI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
259	WP(C)/0018250/2022	ABINASH BEHERA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
260	WP(C)/0018251/2022	SANDHYA RANI MISHRA VS AO CUM CHIEF MANAGER, UNION BANK OF INDIA, SAMBALPUR	J.K.MISHRA 2 VS	// 0 //
261	WP(C)/0018252/2022	PRANATI BARIK	AMLANJYOTI ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0018253/2022	UMAKANTA NAYAK	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0018254/2022	BIJOY KUMAR MOHANTY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0018255/2022	SHIVARAM MEHER	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0018256/2022	ASHIMA RAO	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0018257/2022	GAJENDRANATH MAHANTA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0018258/2022	JOHNSON GURIA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0018259/2022	MANOJ KUMAR PANDEY	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0018260/2022	JAGANNATH ORAM	SANKAR PRASAD PANI	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0018261/2022	JAGANNATH ORAM	SANKAR PRASAD PANI	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0018262/2022	ANIL MAHTO	JAGRUTI BARIK	//
		VS	VS	0
		R.T.O.-CUM-TAXING AUTHORITY, SUNDARGARH		//
272	WP(C)/0018263/2022	AKSHAYA KUMAR NAYAK	KIRAN KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018264/2022	STATE OF ODISHA SANJAYA KUMAR DAS VS	BIYOTKESH MOHANTY VS	// // ()
274	WP(C)/0018265/2022	STATE OF ODISHA CHAITANYA PRASAD HIGHER SEC. SCHOOL, MAYURBHANJ	RATHANABRATA MOHANTY VS	// // ()
275	WP(C)/0018266/2022	THE REGIONAL PROVIDENT FUND COMMNR. II, KEONJHAR ANIL KUMAR RANA VS	KARUNAKAR RATH VS	// // ()
276	WP(C)/0018267/2022	STATE OF ODISHA MAA BHABANI SELF-HELP GROUP, MAYURBHANJ	ABHISHEK DASH VS	// // ()
277	WP(C)/0018268/2022	STATE OF ODISHA PRAKASH CHANDRA TRIPATHY VS	SOUBHAGYA SUNDAR DAS VS	// // ()
278	WP(C)/0018269/2022	STATE OF ODISHA UTTAR BHUBANESWAR UNNAYAN PARISAD, BBSRJATINDRA KUMAR MOHAPATRA VS	VS	// // ()
279	WP(C)/0018270/2022	STATE OF ODISHA SUBANI SI VS	LAXMIKANTA MOHANTY VS	// // ()
280	WP(C)/0018271/2022	STATE OF ORISSA RABINARAYAN MOHANTY VS	PRATAP KUMAR BEHERA VS	// // ()
281	WP(C)/0018272/2022	STATE OF ODISHA GOURIRANI MOHAPATRA VS	DR. BINODA KUMAR MISHRA VS	// // ()
282	WP(C)/0018273/2022	STATE OF ODISHA ANJALI KANHAR VS	RAJALAXMI BISWAL VS	// // ()
283	WP(C)/0018274/2022	STATE OF ORISSA SARATA KUMAR BHANJA VS	DR. BINODA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0018275/2022	TAPAN KUMAR PARIDA VS THE REGIONAL PROVIDENT FUND COMMNR.,BBSR	BASUDEV BARIK VS	// ()
285	WP(C)/0018276/2022	RAHUL KUMAR DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()
286	WP(C)/0018277/2022	SARADA PRASANNA SWAIN VS STATE ELECTION COMMISSIONER, BBSR	SOUMYA RANJAN MOHANTY VS	// ()
287	WP(C)/0018278/2022	ADITYA NAYAK VS STATE OF ODISHA	SEPHALEE DAS VS	// ()
288	WP(C)/0018279/2022	M/S. RD CONSTRUCTION AND GENERAL TRADERS VS COMMISSIONER OF CT AND GST, ODISHA	SIDHARTHA RAY VS	// ()
289	WPCRL/0000090/2022	AMBIKA PRASAD NAYAK VS UNION OF INDIA	GOPAL KRUSHNA MOHANTY VS	//0 ()
290	ABLAPL/0008726/2022	TAPAS KUMAR PUHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /365 /2021 ()
291	ABLAPL/0008727/2022	GIRISH CHANDRA PARASETH @ MUNA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TUMUDIBANDHA /58 /2022 ()
292	ABLAPL/0008728/2022	JARU JENA @ RAJASHREE JENA VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	NAUGAON /156 /2022 ()
293	ABLAPL/0008729/2022	BIRENDRA KUMAR MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /214 /2022 ()
294	ABLAPL/0008730/2022	CHANDRA SEKHAR NAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	JAIPATNA /264 /2022 ()
295	ABLAPL/0008731/2022	DUKHA MOHARANA @ DAMODAR MOHAPATRA	LAMBODAR ACHARI	POLASARA PS /74 /2010

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0008732/2022	RATNAKAR SWAIN	SK. ZAFARULLA	NIMAPADA /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0008733/2022	PATITA NAYAK	SAROJ KUMAR DASH	BHUBAN /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0008734/2022	HEMANTA PAREI	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0008735/2022	ARJUN KUMAR DAS @ GOLU	BIJAYA KUMAR PARIDA (2)	KISSANNAGAR PS /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0008736/2022	AKRAM KHALAK @ BHOLA	BIJAYA KUMAR PARIDA 2	KISSANNAGAR PS /125 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0008737/2022	PRATAP JENA	ARIJEET MISHRA	KOREI /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0008738/2022	RASHMI RANJAN DAS	BIDYUTLATA MOHANTY	CHOUDWAR /316 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0008739/2022	PRASANTA MAHALIK @ PRASHANTA KUMAR DAS	MD. GOLAM MADANI	DHUSURI /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008740/2022	PRASANNA BARISAL	JYOTIRMAYA SAHOO	NIRAKARPUR /153 /2014
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008741/2022	KAMRAJ DEHERI	DURLLABHA RANJAN MISHRA	BIRMAHARAJPUR /71 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008742/2022	BRAHMANANDA JENA	BIPLAB P.B. BAHALI	NAUGAON /156 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008743/2022	STATE OF ODISHA SUBHENDU DAS VS	SAPAN KUMAR LENKA VS	// BIDANASI /120 /2022 ()
308	ABLAPL/0008744/2022	STATE OF ODISHA LAL MOHAN MOHAKUD VS	JYOTIRMAYA SAHOO VS	// KULIANA /103 /2022 ()
309	ABLAPL/0008745/2022	STATE OF ODISHA UMA PUJARI VS	SUKANTA KUMAR DALAI VS	// BRAHMAGIRI /50 /2022 ()
310	ABLAPL/0008746/2022	STATE OF ODISHA DHIRENDRA KUMAR PRADHAN VS	MANAS KUMAR CHAND VS	// CHANDAPUR /61 /2022 ()
311	ABLAPL/0008747/2022	STATE OF ODISHA DURGA MADHAB MAHALA @ PAGU VS	MANAS KUMAR CHAND VS	// SAHID NAGAR P.S. /323 /2022 ()
312	ABLAPL/0008748/2022	STATE OF ODISHA JADUMANI BARIK VS	DAYANANDA MOHAPATRA VS	// RARUAN /80 /2022 ()
313	ABLAPL/0008749/2022	STATE OF ODISHA NIRANJAN MAJHI VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /259 /2018 ()
314	ABLAPL/0008750/2022	STATE OF ODISHA LAXMAN JENA VS	SHYAM NARESH MOHANTY VS	// TIGIRIA /32 /2015 ()
315	ABLAPL/0008751/2022	STATE OF ODISHA DASARATHI JENA VS	BIPLAB P.B. BAHALI VS	// NAUGAON /156 /2022 ()
316	ABLAPL/0008752/2022	STATE OF ODISHA DHANANJAY PRADHAN VS	MANOJ KUMAR PANDA VS	// BALIAPAL /166 /2022 ()
317	ABLAPL/0008753/2022	STATE OF ODISHA SUNILATA SETHI VS	DEBASISH SAMAL VS	// SINGLA /149 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0008754/2022	MADHUSUDAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
319	ABLAPL/0008755/2022	CHANDAN KUMAR PATRA @ CHANDAN PATRA VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /275 /2022 () //
320	ABLAPL/0008756/2022	RANJIT MANTRI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BAISINGA /196 /2022 () //
321	ABLAPL/0008757/2022	AKHIL KUMAR JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	COLLIERY /100 /2022 () //
322	ABLAPL/0008758/2022	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
323	ABLAPL/0008759/2022	MANASA RANJAN SAHOO VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	MANGALPUR /67 /2012 () //
324	ABLAPL/0008760/2022	KISHORI @ KISWORI MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /364 /2022 () //
325	ABLAPL/0008761/2022	BHAGIRATHI RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR TOWN /192 /2022 () //
326	ABLAPL/0008762/2022	SANJAYA KUMAR KHUNTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /340 /2022 () //
327	ABLAPL/0008763/2022	SUDHANSU MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /329 /2022 () //
328	ABLAPL/0008764/2022	HADIBANDHU SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /15 /2021 () //
329	ABLAPL/0008765/2022	BANASHREE BHUYAN	RUDRA NARAYAN PARJIA	BHUBANESWAR VIGILANCE /12 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0008766/2022	STATE OF ODISHA(VIG.) BIJAYA DALAI	SUKANTA KUMAR DALAI	// KRUSHNA PRASAD /49 /2022
		VS	VS	()
331	ABLAPL/0008767/2022	STATE OF ODISHA SUDHANSU SEKHAR CHOUDHURY	BHAWANI SANKAR PANIGRAHI	// MAHILA (BERHAMPUR) /42 /2022
		VS	VS	()
332	ABLAPL/0008768/2022	STATE OF ODISHA SAPAN KUMAR MOHANTY	JAYANTA KUMAR MAJHI	// BALIAPAL /156 /2022
		VS	VS	()
333	ABLAPL/0008769/2022	STATE OF ODISHA PRATIMA SAHU	BHAWANI SANKAR PANIGRAHI	// UDALA /297 /2021
		VS	VS	()
334	ABLAPL/0008770/2022	STATE OF ODISHA MITU DAS	JAYANTA KUMAR MAJHI	// KHANTAPADA /136 /2022
		VS	VS	()
335	ABLAPL/0008771/2022	STATE OF ODISHA LAXMIDHAR BHUYAN	RUDRA NARAYAN PARIJA	// BHUBANESWAR VIGILANCE /12 /2022
		VS	VS	()
336	ABLAPL/0008772/2022	STATE OF ODISHA(VIG.) DEBASISH JENA @ DEBU @ DEBASIS JENA	JAYANTA KUMAR MAJHI	// BALASORE SADAR /190 /2022
		VS	VS	()
337	ABLAPL/0008773/2022	STATE OF ODISHA GANDHI RATH	TUKUNA KUMAR MISHRA	// BHAWANIPATNA TOWN /186 /2022
		VS	VS	()
338	ABLAPL/0008774/2022	STATE OF ODISHA YASHOBANTA SAHU	LALITENDU BHUYAN	// KANJIPANI /75 /2022
		VS	VS	()
339	ABLAPL/0008775/2022	STATE OF ODISHA KHIROD BAIRIGANJAN @ RAKA	RABI NARAYAN MOHANTY	// DELANGA /176 /2022
		VS	VS	()
340	ABLAPL/0008776/2022	STATE OF ODISHA RAHIT MAHALDAR	TUKUNA KUMAR MISHRA	// JHARIGAM /82 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008777/2022	STATE OF ODISHA SHIVAM SHARMA VS	PRASHANTA KUMAR NAYAK VS	// KHAPRAKHOL /76 /2022 ()
342	ABLAPL/0008778/2022	STATE OF ODISHA M. BIJULI DORA VS	PRAFULLA KUMAR RATH VS	// KODALA /210 /2020 ()
343	ABLAPL/0008779/2022	STATE OF ODISHA RAMAKRUSHANA MOHANTY VS	PRAFULLA KUMAR RATH VS	// KODALA /210 /2020 ()
344	ABLAPL/0008780/2022	STATE OF ODISHA PARIA @ PARAMANANDA SAHOO VS	SUMANTA KUMAR SAHOO VS	// / /0 ()
345	ABLAPL/0008781/2022	STATE OF ODISHA SK. ANSAR VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /172 /2022 ()
346	ABLAPL/0008782/2022	STATE OF ODISHA DASARATHI PRADHAN @ DASARATHIA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /255 /2022 ()
347	ABLAPL/0008783/2022	STATE OF ODISHA BIPINI BIHARI BARIK VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /218 /2022 ()
348	ABLAPL/0008784/2022	STATE OF ODISHA SANGRAM MOHAPATRA VS	BISWARANJAN MAHARATHA VS	// MARINE PENTHAKATA /62 /2022 ()
349	ABLAPL/0008785/2022	STATE OF ODISHA RINKI BARIK VS	SAROJ KUMAR PADHY VS	// SEMILLIGUDA /1 /2021 ()
350	ABLAPL/0008786/2022	STATE OF ODISHA RABINDRA MOHANTY VS	S.RATH VS	// NIMAPADA /221 /2022 ()
351	ABLAPL/0008787/2022	STATE OF ODISHA NIHAR RANJAN DAS VS	S.RATH VS	// PARADEEP /207 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0008788/2022	BHAGIRATHI MOHAPATRA @ BHAGYARATHI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TALCHER TOWN /482 /2022 () //
353	ABLAPL/0008789/2022	ALOK KUMAR JENA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /227 /2022 () //
354	ABLAPL/0008790/2022	SANTOSH PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /201 /2022 () //
355	ABLAPL/0008791/2022	SANATAN JENA VS STATE OF ODISHA	BIPLABA P.B.BAHALI VS	NAUGAON /156 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :20/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	60/2022 TRPCRL/54/2022	SARAT KUMAR SAHOO-MP	PANCHANAN PANIGRAHI
2	61/2022 TRPCRL/55/2022	MANOJ KUMAR ROY-MP	KSHIROD KUMAR PAHIL
3	62/2022 WPC(OAPC)/290/2013	BIJAYA DANDASEN-MP	M/S PRASANNA KUMAR NAYAK
4	63/2022 WPC(OAPC)/148/2016	GOPINATH MOAHANTA-MP	
5	65/2022 JCRLA/34/2019	BIPIN BEHERA-MP	MR.B.K.ROUTRAY
6	65/2022 JCRLA/34/2019	BIPIN BEHERA-MP	MR.B.K.ROUTRAY
7	67/2022 ITA/53/2022	DEPUTY COMMISSIONER OF INCOME TAX-I-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
8	68/2022 ITA/52/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
9	134/2022 CMAPL/293/2022	THABIRA BAG-MP	ADV.
10	144/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
11	175/2022 RVWPET/165/2022	M/S. STEEL AUTHORITY OF INDIA L.T.D-MP	NIROD KUMAR SAHU
12	182/2022 CONTC/3395/2022	BANSIDHAR SAHOO-MP	M/S. UMESH CHANDRA JENA, S.K. NAYAK, A.JENA
13	183/2022 CONTC/3396/2022	KANCHAN KHUNTIA-MP	
14	184/2022 CONTC/4566/2022	ASHOK KUMAR NANDI-MP	
15	185/2022 CONTC/4574/2022	PURNIMA JENA-MP	
16	186/2022 CONTC/952/2017	SANJIB KUMAR NAYAK-MP	
17	187/2022 CONTC/4577/2022	N.RAMA CHANDRA REDDY-MP	
18	188/2022 CONTC/1508/2021	SANKARSAN SAHU-MP	
19	216/2022 RPFAM/154/2022	TABASSUM PARVEEN-MP	PRASANNA KUMAR MISHRA
20	217/2022 RPFAM/155/2022	SHANKAR MAHAPATRO-MP	TUKUNA KUMAR MISHRA
21	247/2022 CRLMP/1465/2022	SUBASH DASH-MP	PRADEEP KUMAR PANDA
22	248/2022 CRLMP/1469/2022	JYOTI CLARA HERENJ-MP	PIYUSH KUMAR MISHRA
23	249/2022 CRLMP/940/2022	RAJENDRA KSHIRABDHI TANMAYA KANTA-MP	AMITAV TRIPATHY
24	258/2022 WPC(OA)/638/2016	AJAYA KUMAR BARIK-MP	UMESH CHANDRA MOHANTY
25	259/2022 WPC(OA)/723/2016	SATYAPRIYA SAMANTRAY-MP	
26	260/2022	RAJEEB LOCHAN PATRA-MP	M/S SAMEER KU. DAS

27	WPC(OA)/717/2016 261/2022	TRINATH NIAL-MP	PRASANNA KUMAR PATTANAYAK
28	WPC(OA)/791/2016 262/2022	MOCHINDRA SHABAR-MP	M/S PRADIP KUMAR MOHAPATRA
29	WPC(OA)/729/2016 263/2022	MOCHINDRA SHABAR-MP	M/S PRADIP KUMAR MOHAPATRA
30	WPC(OA)/729/2016 264/2022	MOCHINDRA SHABAR-MP	M/S PRADIP KUMAR MOHAPATRA
31	WPC(OA)/729/2016 265/2022	JAYADEV PRADHAN-MP	M/S M. PRATAP
32	WPC(OA)/741/2016 290/2022	SABANA PARMIN-MP	PRADIP KUMAR DHAL
33	TRP(C)/260/2022 291/2022	PANKAJINI BEHERA-MP	HRUDANANDA MOHAPATRA
34	TRP(C)/259/2022 409/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMEDRA KUMAR GHOSE
35	FAO/288/2022 410/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMEDRA KUMAR GHOSE
36	FAO/288/2022 411/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMEDRA KUMAR GHOSE
37	FAO/288/2022 412/2022	PURNABASHI SAHOO-MP	
38	FAO/423/2015 413/2022	THE LEGAL MANAGER, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
39	FAO/139/2022 445/2022	SRINIBAS MOHANTY-MP	M/S.DHARANIDHAR NAYAK
40	CRLREV/1045/2010 446/2022	ABHISEK ACHARYA-MP	SUDEEP KUMAR SARANGI
41	CRLREV/331/2022 447/2022	BHEKA SAHOO-MP	M/S.SANGAM KUMAR SAHOO
42	CRLREV/233/2012 699/2022	SHYAM SUNDAR SARANGI-MP	K.K.KAR
43	WPC(OAC)/773/2016 700/2022	DEBANANDA PANDA-MP	
44	WPC(OAC)/641/2016 701/2022	ARNAPURNA DEI-MP	M/S B. D. SATAPATHY
45	WPC(OAC)/503/2017 702/2022	BAURIBANDHU NAYAK-MP	SATYABRATA MOHANTY
46	WPC(OAC)/803/2016 703/2022	BINODINI NAYAK-MP	
47	WPC(OAC)/2839/2015 704/2022	MAMATA NAYAK-MP	
48	WPC(OAC)/2819/2015 705/2022	RABINARAYAN PEDDA-MP	JIBANANANDA MOHANTY
49	WPC(OAC)/819/2016 706/2022	DIPTIREKHA JENA-MP	S.DAS
50	WPC(OAC)/827/2016 714/2022	PINKY NAYAK-MP	M/S.B.N.TRIPATHY
51	CMP/1611/2017 715/2022	PRATAP KUMAR SAHU-MP	AJIT KUMAR PANDA
52	CMP/646/2022 716/2022	RENUBALA DASH-MP	M/S.ASHOK MISHRA
53	CMP/458/2017 717/2022	NABAKISHORE PRUSETH-MP	BYOMOKESH SAHOO
54	CMP/648/2022 735/2022	REGIONAL MANAGER (T.P CELL), ORIENTAL INSURANCE COMPANY LTD.-MP	PROSANTA KUMAR MAHALI
55	MACA/355/2022 736/2022	SRIKANTH PATRO-MP	
56	MACA/796/2020 763/2022	BHARATI JENA-MP	S.K.NAYAK (2)
57	RSA/52/2020 764/2022	GANAPATI BHOTRA-MP	M/S.S.D.DAS
	RSA/406/2004		

58	765/2022 RSA/406/2004	GANAPATI BHOTRA-MP	M/S.S.D.DAS
59	766/2022 RSA/406/2004	GANAPATI BHOTRA-MP	M/S.S.D.DAS
60	767/2022 RSA/75/2012	ADITYA KU.MOHANTY-MP	M/S.MAHADEV MISHRA
61	768/2022 RSA/75/2012	ADITYA KU.MOHANTY-MP	M/S.MAHADEV MISHRA
62	769/2022 RSA/75/2012	ADITYA KU.MOHANTY-MP	M/S.MAHADEV MISHRA
63	886/2022 ABLAPL/7127/2022	BHAGYADHAR PRADHAN-MP	
64	887/2022 ABLAPL/6224/2020	GOPAL BEHERA-MP	
65	888/2022 ABLAPL/4717/2022	GUDU @ ARUN KUMAR SINGH-MP	
66	889/2022 ABLAPL/3203/2021	GYANARANJAN SAHOO-MP	
67	890/2022 ABLAPL/11968/2021	SYED ZAHID @ ZAHIR KHAN-MP	KOUSIK ANANDA GURU
68	891/2022 ABLAPL/5650/2021	RAGHUNATH SARAF-MP	
69	1096/2022 CRLA/575/2022	RAMANDORA SANTOSH KUMAR @ R. SANTOSH KUMAR	NIKUNA KUMAR MISHRA
70	1097/2022 CRLA/575/2022	RAMANDORA SANTOSH KUMAR @ R. SANTOSH KUMAR	NIKUNA KUMAR MISHRA
71	1098/2022 CRLA/659/2021	HANANKA SABAR@KANAKA@ALOK-MP	SUCHIT KUMAR NAYAK
72	1099/2022 CRLA/37/2019	MADHUSUDAN SAHU-MP	SURAJ MOHANTY
73	1100/2022 CRLA/681/2018	BASANTA KUMAR BEHERA-MP	G.N.MISHRA
74	1101/2022 CRLA/576/2022	K. BALAJI ACHARI @ ACHARYA-MP	PRASANTA KUMAR SAHOO
75	1102/2022 CRLA/576/2022	K. BALAJI ACHARI @ ACHARYA-MP	PRASANTA KUMAR SAHOO
76	1103/2022 CRLA/249/2022	NIKUNJA MAJHI-MP	SACHIDANANDA PADHEE
77	1104/2022 CRLA/252/2022	KAILASH PANDA@KAILASH CHANDRA PANDA-MP	BALARAM NAYAK
78	1105/2022 CRLA/373/2015	SARAT CHANDRA PANI-MP	
79	1106/2022 CRLA/549/2015	SURAJ BAHADUR-MP	M/S.GOPAL KRISHNA BEHERA D.R.MISHRA
80	1107/2022 CRLA/577/2022	BUDHIA @ TRILOCHAN NAIK @ NAHAK-MP	DALIRANI BEHURAY
81	1108/2022 CRLA/577/2022	BUDHIA @ TRILOCHAN NAIK @ NAHAK-MP	DALIRANI BEHURAY
82	1109/2022 CRLA/577/2022	BUDHIA @ TRILOCHAN NAIK @ NAHAK-MP	DALIRANI BEHURAY
83	1110/2022 CRLA/455/2012	P.NOKEYA-MP	M/S.G.P.DUTTA, M/S.BIJAYALAXMI TRIPATHY, BINAI
84	1284/2022 BLAPL/6032/2021	RADHAKANTA NAYAK-MP	
85	1285/2022 BLAPL/5857/2021	RADHAKANTA NAYAK-MP	
86	1286/2022 BLAPL/5827/2021	RADHAKANTA NAYAK-MP	
87	1287/2022 BLAPL/1725/2020	DILLIP KUMAR KHORA-MP	
88	1288/2022 BLAPL/3849/2020	SRIKANTA SAHOO-MP	SOMANATH NANDA
89	1289/2022	SASHIKANTA SAHOO-MP	

90	BLAPL/3870/2020 1561/2022 CRLMC/1983/2022	NIMAI CHARAN BISWAL-MP	BHABANI SHANKAR DASPARIDA
91	1562/2022 CRLMC/1985/2022	SUBASH SINGH-MP	DAYANANDA MOHAPATRA
92	1563/2022 CRLMC/1986/2022	SUBASH SINGH-MP	DAYANANDA MOHAPATRA
93	1564/2022 CRLMC/814/2017	AVINASH SINGHANIA-MP	M/S.MANORANJAN MOHAPATRA
94	1565/2022 CRLMC/814/2017	AVINASH SINGHANIA-MP	M/S.MANORANJAN MOHAPATRA
95	1566/2022 CRLMC/1988/2022	PRAVATI SAHANI-MP	RANJAN KUMAR BEHERA
96	1567/2022 CRLMC/1367/2022	BRAJAKISHORE SAHOO-MP	PRANAB KUMAR GHOSE
97	1568/2022 CRLMC/1990/2022	SOUMYA RANJAN SATAPATHY-MP	SUJIT KUMAR SWAIN
98	1569/2022 CRLMC/1992/2022	BICHITRANANDA BEHERA-MP	SUMIT SEKHAR PATTANAİK
99	1570/2022 CRLMC/1497/2022	SANJIB KUMAR ROUT-MP	SAMBIT SAMAL
100	1571/2022 CRLMC/2622/2021	DURGASI KESABA RAO-MP	S.S.RAO
101	1572/2022 CRLMC/1993/2022	SEBATI@SUKANTI PADIHARI@PARIHARI-MP	DILLIP KUMAR RAY
102	1573/2022 CRLMC/1994/2022	MALAYA KUMARI PATI-MP	PRAVASH CHANDRA JENA
103	1574/2022 CRLMC/1996/2022	DIBYA RANJAN MOHANTY-MP	CHHABI BEHERA
104	2408/2022 WA/967/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
105	2409/2022 WA/967/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
106	2410/2022 WA/968/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
107	2411/2022 WA/968/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
108	2412/2022 WA/968/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
109	2413/2022 WA/969/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
110	2414/2022 WA/969/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
111	2415/2022 WA/971/2022	SURESH KUMAR ROURAY-MP	AMITAV MOHANTY
112	2416/2022 WA/970/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
113	2417/2022 WA/970/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
114	2418/2022 WA/972/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
115	2419/2022 WA/972/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
116	2420/2022 WA/973/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
117	2421/2022 WA/973/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
118	2422/2022 WA/974/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
119	2423/2022 WA/974/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
120	2424/2022 WA/975/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC

121	2425/2022 WA/975/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
122	2426/2022 WA/976/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
123	2427/2022 WA/976/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
124	9671/2022 WP(C)/18129/2022	PUSPALATA MOHANTY-MP	MANOJ KUMAR PANDA
125	9672/2022 WP(C)/31226/2021	PRANATI PANDA-MP	
126	9673/2022 WP(C)/18131/2022	BIDHUBHUSAN SETHI-MP	SATYAJIT MOHAPATRA
127	9674/2022 WP(C)/18139/2022	KALPANA DEEP @ KALPANA KULA DEEP-MP	SUBHENDU KUMAR NAYAK
128	9675/2022 WP(C)/13781/2022	M/S. SAMRAT ASSOCIATES, BBSR-MP	M/S. PAMI RATH, J.MOHANTY, S.GUMANSINGH, S.SA
129	9676/2022 WP(C)/18146/2022	SUBHASHREE PRADHAN-MP	BHARATI DASH
130	9677/2022 WP(C)/16770/2020	ARJUN KUMAR YADAV-MP	TUKUNA KUMAR MISHRA
131	9678/2022 WP(C)/18157/2022	NIHAR RANJAN DHADA-MP	ANURAG PATI
132	9679/2022 WP(C)/18158/2022	SARASWATI PAIK-MP	BIPIN KUMAR NAYAK
133	9680/2022 WP(C)/17513/2022	SHISIR KUMAR SAHOO-MP	SAROJ KUMAR PADHI
134	9681/2022 WP(C)/10241/2021	GHANASHYAM NIAL-MP	SUSHANTA KU. JOSHI
135	9682/2022 WP(C)/18159/2022	TARA PRASAD MOHANTY-MP	BIPIN KUMAR NAYAK
136	9683/2022 WP(C)/18160/2022	PRABHUPADA SAHOO-MP	TRILOCHAN PANIGRAHI
137	9684/2022 WP(C)/1425/2022	PRAVAKAR TRIPATHY-MP	SANJEEV UDGATA
138	9685/2022 WP(C)/291/2018	ADITYA BIRLA SUNLIFE INSURANCE COMPANY LTD.-M/M/S.SANJEEV UDGATA	
139	9686/2022 WP(C)/18161/2022	GANESWAR BHUYAN-MP	BIPIN KUMAR NAYAK
140	9687/2022 WP(C)/18162/2022	MURALIDHAR BADHAI-MP	BHABANI SANKAR DAS
141	9688/2022 WP(C)/18163/2022	KONCHADA PRATAP KUMAR-MP	BIPIN KUMAR NAYAK
142	9689/2022 WP(C)/18165/2022	DAVIDA RAITA-MP	BIPIN KUMAR NAYAK
143	9690/2022 WP(C)/14122/2022	MANORANJAN SAMAL-MP	BICHITRA MOHAN MOHAPATRA
144	9691/2022 WP(C)/36555/2021	SURESH KUMAR LENKA-MP	ASIT KUMAR CHAUDHURY
145	9692/2022 WP(C)/18171/2022	MUKTIKANTA PRUSTY-MP	BIRAJA PRASANNA DAS
146	9693/2022 WP(C)/18173/2022	NIRANJAN KUMAR BEHERA-MP	BIRAJA PRASANNA DAS
147	9694/2022 WP(C)/18176/2022	SAILABALA MOHANTY-MP	BISWAJIT MAHARANA
148	9695/2022 WP(C)/11128/2022	SAROJ RANJAN MOHAPATRA-MP	
149	9696/2022 WP(C)/18180/2022	CHHABINATHA PRADHAN-MP	SUSAMA PRADHAN
150	9697/2022 WP(C)/13681/2022	SIVA PRASAD PANDA-MP	SAMEER KUMAR DAS
151	9698/2022 WP(C)/20933/2013	PADMASINI CHOPDAR-MP	M/S.AMIT PR.BASE
152	9699/2022	SATYAJIT SENAPATI-MP	SIDHARTHA DAS

153	WP(C)/10813/2022 9700/2022	ALUMINA NABANIRMANA KARMACHARI SANGHA, KORSUM,MP	SOUMY PRANJAN MOHANTY
154	WP(C)/18187/2022 9701/2022	TKP PROJECT PVT. LTD.,SAMBALPUR-MP	RAJJEET ROY
155	WP(C)/18188/2022 9702/2022	M/S.ODYSSEY MOTORS PVT. LTD.,SAMBALPUR-MP	JAYDEEP PAL
156	WP(C)/7370/2022 9703/2022	SRI SRI LORD PARSURAM DEV BIJE, BBSR-MP	SUBRAT MISHRA
157	WP(C)/18195/2022 9704/2022	MANJULATA PANDA-MP	SUKANTA KUMAR DALAI
158	WP(C)/15170/2022 9705/2022	RABINDRA KUMAR SAMAL-MP	SUBRATA MISHRA
159	WP(C)/7150/2022 9706/2022	SUBASH CHANDRA SAHOO-MP	SATYA NARAYAN MISHRA 4
160	WP(C)/18201/2022 9707/2022	SRI RAGHUNATH JEW BIJE KHUNTANA-MP	M/S.BIRAJA PRASANNA SATAPATHY
161	WP(C)/5009/2016 9708/2022	SANTILATA SAHOO-MP	B.N.PARIDA
162	WP(C)/13116/2020 9709/2022	SAROJ RANJAN MOHANTY-MP	M/S.K.K.SWAIN,S.BEHERA,M/S. BIKRAM PRATAP DAS
163	WP(C)/8976/2018 9710/2022	M/S NARAYANI MOTORS PVT. LTD.-MP	AVIJIT PAL
164	WP(C)/18206/2022 9711/2022	SACHITRA NANDA SWAIN-MP	PRASANTA KUMAR SATAPATHY
165	WP(C)/18207/2022 9712/2022	ABHIMANYU JENA-MP	M/S.SATYABRATA MOHANTY
166	WP(C)/1968/2018 9713/2022	PRAKASH CHANDRA PANDA-MP	PRASANTA KUMAR SATAPATHY
167	WP(C)/18208/2022 9714/2022	RAGHUNATH SAHOO-MP	PRASANTA KUMAR SATAPATHY
168	WP(C)/18209/2022 9715/2022	TANUSHREE MISHRA-MP	PRASANTA KUMAR SATAPATHY
169	WP(C)/18210/2022 9716/2022	DR. GAYATRI DEBADARSINI-MP	MERUSAGAR SAMANTRAY
170	WP(C)/18211/2022 9717/2022	PRADYUMNA JENA-MP	BHUBAN MOHAN BHUYAN
171	WP(C)/32845/2020 9718/2022	SOMANATH MOHANTY-MP	M/S.PRADIPTA KUMAR MOHANTY,BHUBAN MOHAN
172	WP(C)/32846/2020 9719/2022	SANTALAL DEEP-MP	NIRA SUNDAR PANDA
173	WP(C)/24666/2021 9720/2022	M/S. IRON TRIANGLE LTD., BBSR-MP	PRAFULLA KUMAR RATH
174	WP(C)/18215/2022 9721/2022	PRAVAT KUMAR PADHI-MP	SHIVSANKAR MOHANTY
175	WP(C)/33774/2021 9722/2022	M/S MOJAHID TRADERS-MP	UMESH CHANDRA BEHURA
176	WP(C)/18216/2022 9723/2022	RAJENDRA PRASAD MOHANTY-MP	PRASANTA KUMAR SATAPATHY
177	WP(C)/18217/2022 9724/2022	AMIT KUMAR SAHU-MP	
178	WP(C)/13449/2022 9725/2022	DILLIP KUMAR MALLICK-MP	AJODHYA RANJAN DASH
179	WP(C)/18223/2022 9726/2022	MINATI MISHRA-MP	SRINIVAS MOHANTY
180	WP(C)/18224/2022 9727/2022	NIRANJAN MALLIK-MP	PRAFULLA KUMAR KAR
181	WP(C)/18227/2022 9728/2022	LIPSAMAYEE NAIK-MP	ABHIRAM SWAIN
182	WP(C)/18228/2022 9729/2022	ROHITASWA MALI-MP	SUBHENDU KUMAR NAYAK
183	WP(C)/18229/2022 9730/2022	SABITRI PADHAN-MP	KUNAL KUMAR SWAIN
	WP(C)/18230/2022		

184	9731/2022 WP(C)/18231/2022	NABADURGA CONSTRUCTION PVT. LTD., MAYURBHANJ- MP	PRBODHA CH. NAYAK
185	9732/2022 WP(C)/18236/2022	MANAGING COMMITTEE OF NARANPUR PRIMARY SCHOOL, MAYURBHANJ- MP	DEBANGTA SINGH MURARISINGH
186	9733/2022 WP(C)/13801/2015	MAJID KHAN-MP	M/S.S.K.NAYAK
187	9734/2022 WP(C)/13802/2015	MAJID KHAN-MP	M/S.S.K.NAYAK
188	9735/2022 WP(C)/18239/2022	BIRAKISHOR MOHANTY-MP	D.R.BEHERA
189	9736/2022 WP(C)/18238/2022	M/S. SHAKTI BUILDERS, BBSR-MP	BISWAJIT NAYAK
190	9737/2022 WP(C)/1848/2020	SUBHA SANTOSH MISHRA-MP	
191	9738/2022 WP(C)/18244/2022	THE M.C.,MAHAMAYA U.P. SCHOOL, CUTTACK-MP	SOUMYA DEV RAY
192	9739/2022 WP(C)/18245/2022	PADMALOCHAN PRADHAN-MP	MANAS RANJAN KHATUA
193	9740/2022 WP(C)/18246/2022	BHIMSEN MAHARANA-MP	BIDYADHAR MANSINGH
194	9741/2022 WP(C)/18251/2022	SANDHYA RANI MISHRA-MP	J.K.MISHRA 2
195	9742/2022 WP(C)/37860/2020	SAHADEV NAYAK-MP	SHASHI BHUSAN JENA
196	9743/2022 WP(C)/36051/2021	M/S. PARADEEP PHOSPHATES LTD-MP	DURGA PRASAD NANDA
197	9744/2022 WP(C)/18258/2022	JOHNSON GURIA-MP	SUBHADUTTA ROUTRAY
198	9745/2022 WP(C)/18259/2022	MANOJ KUMAR PANDEY-MP	SUBHADUTTA ROUTRAY
199	9746/2022 WP(C)/18260/2022	JAGANNATH ORAM-MP	SANKAR PRASAD PANI
200	9747/2022 WP(C)/14551/2022	RAJKISHORE BEHERA-MP	SANJIT MISHRA
201	9748/2022 WP(C)/277/2022	VALENTINA RAY-MP	
202	9749/2022 WP(C)/18261/2022	JAGANNATH ORAM-MP	SANKAR PRASAD PANI
203	9750/2022 WP(C)/14551/2022	RAJKISHORE BEHERA-MP	SANJIT MISHRA
204	9751/2022 WP(C)/18263/2022	AKSHAYA KUMAR NAYAK-MP	KIRAN KUMAR ROUT
205	9752/2022 WP(C)/18265/2022	CHAITANYA PRASAD HIGHER SEC. SCHOOL, MAYURBHANJ- MP	SUNIL PRBRATA MOHANTY
206	9753/2022 WP(C)/18265/2022	CHAITANYA PRASAD HIGHER SEC. SCHOOL, MAYURBHANJ- MP	SUNIL PRBRATA MOHANTY
207	9754/2022 WP(C)/18267/2022	MAA BHABANI SELF-HELP GROUP, MAYURBHANJ-MP	ABHISHEK DASH
208	9755/2022 WP(C)/18268/2022	PRAKASH CHANDRA TRIPATHY-MP	SOUBHAGYA SUNDAR DAS
209	9756/2022 WP(C)/18274/2022	SARATA KUMAR BHANJA-MP	DR. BINODA KUMAR MISHRA
210	9757/2022 WP(C)/18277/2022	SARADA PRASANNA SWAIN-MP	SOUMYA RANJAN MOHANTY
211	9758/2022 WP(C)/18278/2022	ADITYA NAYAK-MP	SEPHALEE DAS
212	9759/2022 WP(C)/16860/2022	SHASWAT JASWANT BASTIA-MP	
213	9760/2022 WP(C)/7088/2022	RAMAKANTA MOHANTA-MP	AMIYA KUMAR CHHATOI
214	9761/2022 WP(C)/18279/2022	M/S. RD CONSTRUCTION AND GENERAL TRADERS-MP	SIDHARTHA RAY
215	9762/2022	AJAYA KHATEI-MP	

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WP(C)/20374/2016

ARUN KU.SHARMA-MP

M/S.SISIR KU.PUROHIT,M/S. P.K.KHUNTIA,K.KHUNTIA